

(b) if so, the broad outlines thereof?

The Minister of State in the Ministry of Finance (Shri B. R. Bhagat):

(a) No. The existing provisions of the Banking Regulation Act, 1949, provide for an adequate degree of control by the Reserve Bank of India over the working of the banks and it does not appear to be necessary at present to impose stricter control.

(b) Does not arise.

Bhakra Nangal Project

***1416. Shri Yashpal Singh:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether it is proposed to create a statutory authority to administer the Bhakra Nangal Project;

(b) if so, the reasons therefor; and

(c) when a decision will be taken?

The Minister of Irrigation and Power (Shri Fakhruddin Ahmed):

(a) to (c). Matters relating to the effect of the proposed re-organisation of the State of Punjab on the Irrigation and Power systems in that State are under examination.

Krishna and Godavari Waters

***1417. Shri Linga Reddy:** Will the Minister of Irrigation and Power be pleased to state:

(a) the outcome of the investigations in regard to the sharing of waters of the Krishna and Godavari rivers amongst the concerned States recently;

(b) whether it would affect the earlier allocation amongst these States; and

(c) if so, whether it would affect the programming for projects in the basin?

The Minister of Irrigation and Power (Shri Fakhruddin Ahmed):

(a) Discussions are still being held
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in regard to the sharing of waters of Krishna and Godavari rivers amongst the concerned States.

(b) and (c). Do not arise at this stage.

French Assistance for Fourth Plan

***1418. Shri D. C. Sharma:** Will the Minister of Planning and Social Welfare be pleased to state:

(a) whether a French team visited India to discuss projects which France could finance in the Fourth Plan;

(b) if so, the fields in which French assistance has been sought; and

(c) the nature of talks held and the outcome thereof?

The Deputy Minister in the Ministry of Finance (Shri L. N. Mishra):

(a) No, Sir.

(b) and (c). Do not arise.

Foreign Collaborations and Investments

***1419. Shri P. C. Borooah:** Will the Minister of Finance be pleased to state:

(a) whether it is a fact that there was a sharp fall in the number of foreign collaborations and foreign investments in India during the three quarters since July, 1965;

(b) if so, the reasons therefor;

(c) the present number of foreign collaborators in India; and

(d) the steps envisaged to secure more collaborations in the proper fields of industry?

The Minister of Finance (Shri Sachindra Chaudhuri): (a) There has been a fall in the number of foreign collaboration investment cases approved during the two quarters since July 1965 as compared to the two previous quarters. Information for the quarter January to March 1966 is not yet ready.